

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-679/ND/2023
IA/3206/2024

IN THE MATTER OF:
M/s Aditya Gupta

...PETITIONER

Section
U/s 94(1) of IBC Code, 2016

Order delivered on 15.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant:
For the Respondent :
ORDER

IA/3206/2024

This is a report filed by the Resolution Professional under Section 99 of the IBC, 2024.

Heard the Ld. Counsel on behalf of the Resolution Professional. Issue notice to the Personal Guarantor and Financial Creditors for filing their response and appearance. Notice be issued by all means and proof of service be filed. List the matter on **21.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)